



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

11/01/2019

T.A./260/41/2015

N ROUT

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO: 11

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.G.Mishra

Notes of The Registry	Order of The Tribunal
	List revised. None appeared on behalf of the applicant. Mr.G.Mishra, learned counsel for the respondents is present.
	OA has been filed for claiming arrear salary and service benefits with retirement dues consequent to the judgment of the Civil Court.
	It is seen from the record that on 4.1.2019 also no one appeared for the applicant. It seems that the applicant has lost interest in pursuing this case. The TA is accordingly dismissed in default. No order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

LOADING...